

12 hrs.

PAPERS LAID ON THE TABLE

REPORT re EXECUTION OF PROVISIONS OF THE MRTP ACT, REPORT ON THE GENERAL ELECTIONS TO LEGISLATIVE ASSEMBLIES IN INDIA 1970-72, VOL II NOTIFICATION UNDER REPRESENTATION OF THE PEOPLE ACT, ETC

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATE). On behalf of Shri Shanti Bhushan, I beg to lay on the Table

(1) A copy of the Report (Hindi version) pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act 1969 for the period from 1st January to 31st December, 1975, under section 62 of the said Act. [Placed in Library See No LT-514/77]

(2) A copy of the Report (Hindi version) on the General Elections to the Legislative Assemblies in India (1970-72), Volume II (Statistical) [Placed in Library See No LT-515/77]

(3) A copy of Notification No SO 377(E) (Hindi and English versions) published in Gazette of India dated the 13th May, 1977 making certain correction in the Delimitation of Parliamentary and Assembly Constituencies Order, 1976, in respect of the State of Uttar Pradesh, under sub-section (2) of section 9 of the Representation of the People Act, 1950 [Placed in Library See No LT-516/77]

(4) A copy of the Kerala Small Industries and Development Promotion Corporation Amalgamation Order, 1977 (Hindi version) published in Notification No SO 1662 in Gazette of India dated the 11th June, 1977, under sub-section (5) of section 386 of the Companies Act, 1956 [Placed in Library. See No. LT-517/77].

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(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for 1977-78 [Placed in Library. See No LT-518/77]

RAILWAYS RED TARIFF (SECOND AMENDMENT) RULES, 1977

PROF MADHU DANDAVATE, I beg to lay on the Table a copy of the Railways Red Tariff (Second Amendment) Rules, 1977 (Hindi and English versions) published in Notification No GSR 725 in Gazette of India dated the 11th June, 1977, issued under section 47 of the Indian Railways Act, 1890 [Placed in Library. See No LT-519/77]

STATEMENT re MARKET LOANS FLOATED IN JUNE, 1977

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H M PATEL) I beg to lay on the Table a statement (Hindi and English versions) indicating the results of the market loans floated by the Government of India in June, 1977 [Placed in Library See No. LT-520/77]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF AGRICULTURE AND IRRIGATION FOR 1977-78

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA). I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture and Irrigation for 1977-78 [Placed in Library See No LT-520A/77]

MR SPEAKER: Before taking up discussion on demands for grants ...

SHRI JYOTIRMAY BOSU (Diamond Harbour). I have to make a submission to you, I have written to you

MR SPEAKER: You have written to me But not only you; about